

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.03.2026

ORDER NO. 26 of 2026

Hon'ble President is pleased to partially modify roster order no. 03 of 2026 from **17.03.2026 to 18.03.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.03.2026 to 18.03.2026	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. During the above period, Division Bench will take place after the hearing of the Anti-Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


09/03/26
(Dhruv Khurana)
Assistant Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


09/03/26
Assistant Registrar